

**NATIONAL COMPANY LAW TRIBUNAL,**  
**MUMBAI BENCH COURT VI**

Item No. 16.

Company Appeal/121(MB)2023

CORAM

**SHRI SANJIV DUTT**  
**HON'BLE MEMBER (TECHNICAL)**

**SHRI K. R. SAJI KUMAR**  
**HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF HEARING (HYBRID) DATED **24.04.2024**

NAME OF THE PARTIES : **Appar Properties Private Limited**

**Vs**

**Registrar Of Companies**

**For Appellant :** Adv. Ranjita Kumari

**For Respondent/AROC :** Absent.

**Under Sec. 252 (3) of the Companies Act.**

---

**ORDER**

By consent of Counsel for the Applicant, list on **16.05.2024 for hearing.**

Sd/-  
**SANJIV DUTT**  
**MEMBER (TECHNICAL)**

//SKS//

Sd/-  
**K. R. SAJI KUMAR**  
**MEMBER (JUDICIAL)**